

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - II

CP/CA No. 232(ND)2017

Coram:

SHRI S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 09.11.2017.

NAME OF THE COMPANY : Manu Rajendra
Vs
Abhikarma Designs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT : 241/242

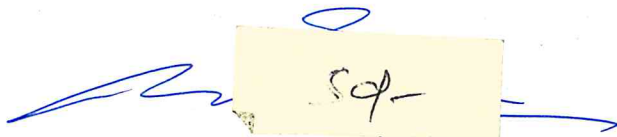
PRESENT:

For the APPLICANT / PETITIONER :-

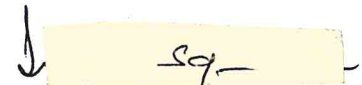
For the RESPONDENT No. 2 & 3 :- Mr. Abhay Das, Advocate
Mr. Prateek Kumar, Advocate
Ms Sneha Janakiraman, Advocate

ORDER

It is pointed out that CP No. 232/2017 has not been listed today despite order dated 03.11.2017 for clubbing the same, alongwith the present two CP/CA No. 102(ND)/2017 and CP/CA No. 316(ND)/2017. Renotify all three cases on 11th January 2018 for arguments.



S. K. MOHAPATRA
HON'BLE MEMBER (T)



INA MALHOTRA
HON'BLE MEMBER (J)